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Title: Introduction of the Enemy Property (Amendment and Validation) Bill, 2016.

HON. SPEAKER: Item No. 17 – Shri Kiren Rijju

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): Madam, on behalf of my senior colleague, Shri Rajnath Singh, I beg to move for leave to introduce a Bill further to amend the Enemy Property Act, 1968 and the Public Premises (Eviction of Unauthorised Occupants) Act, 1971

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Enemy Property Act,1968 and the Public Premises (Eviction of Unauthorised Occupants) Act, 1971."

The motion was adopted.

SHRI KIREN RIJJU: I introduce the Bill.

12.16 hours

STATEMENT RE: ORDINANCE*